

Title: Introduction of the Representation of the People (Amendment) Bill, 1999 to further amend the Representation of the People Act, 1951.

17.56 1/ hrs.

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RAM JETHMALANI): Sir, I beg to move for leave to introduce a Bill further to amend the Representation of the People Act, 1951.

MR. SPEAKER: The question is :

"That leave be granted to introduce a Bill further to amend the Representation of the People Act, 1951."

The motion was adopted.

SHRI RAM JETHMALANI: Sir, I introduce the Bill.

STATEMENT RE: REPRESENTATION OF THE PEOPLE (AMENDMENT) ORDINANCE - LAID

SHRI RAM JETHMALANI: Sir, I beg to lay on the Table an explanatory statement (Hindi and English versions) showing reasons for immediate legislation by the Representation of the People (Amendment) Ordinance, 1999.

(Placed in Library. See No. LT 11/99)

MR. SPEAKER: The House stands adjourned to reassemble at 11.00 a.m. 27th October, 1999.

17.57 hrs

The Lok Sabha then adjourned till Eleven of the Clock on

Wednesday, October 27, 1999/Kartika 5, 1921 (Saka).

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